

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. C/ 203 /2009-204 /2009 - CU[DB]

Date 13/08/2009

Assistant Registrar
C.E.S.T.A.T, New Delhi

To : M/S G & S INTERNATIONAL,
SITARAM AGARWAL 6033-6034,
BASTI HARPHOOL SINGH,
SADAR BAZAR, NEW DELHI

M/S A'S RAJ INTERNATIONAL,
RAJESH AGARWAL, 1335, D.B. GUPTA ROAD,
DURGA CHAMBER, CH.NO.222,
KAROL BAGH, NEW DELHI.

M/S G & S INTERNATIONAL

Appellant

C.C. (EXPORT) NEW DELHI

Vs
Respondent

I am directed to transmit herewith a certified copy of Final order No. C/356-357/ 2009 CU[DB] dated 10.08.09
passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax

Assistant Registrar
(Customs Appeal Branch)

Copy to :

1. Respondent

C.C. (EXPORT) NEW DELHI, AIR CARGO EXPORT,
NEW CUSTOM HOUSE, NEW DELHI 110037

2. Adv. / Consult

MR.NAVNEET PANWAR, ADVOCATE
D-1517/03 141/1, SHAHPUR JAT, N DELHI.

3 S.D.R

4 J.C.D.R.

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise. I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Commercial Laws of India Pvt Ltd. Post Bag No. 1033, No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT. U.P.

10 M/s Manupatra Information Solutions Pvt Ltd. Excise & Customs Cases B-37, Sector - 1, Noida - 201301, Gautam Budh Nagar, (UP)

11 M/s. Deeparchie Publications. M-93, Marg. 46, Saket, New Delhi 110017

12 Taxindiaonline.com Pvt.Ltd. B-XI/8183, Vasant Kuni, New Delhi - 110070

13 Taxmann Allied Service Pvt Ltd., 21/35, West Puniabi Bagh, New Delhi - 110026

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15

15 LAWCRUX Advisors Pvt Ltd. LAW House, 1-8, Sector - 10, Faridabad 121003 (Harvana)

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Assistant Registrar
(Customs Appeal Branch)

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH - COURT NO. 1

(i) Customs Appeal No. 203 of 2009

M/s G & S International **Appellant**
(Rep by Sh. Rajesh, Rep.)

VERSUS

CC, New Delhi **Respondent**
(Rep. by Sh. R.K. Verma, DR)

AND

(ii) Customs Appeal No. 204 of 2009

M/s A's Raj International **Appellant**
(Rep by Sh. Rajesh, Rep.)

VERSUS

CC, New Delhi **Respondent**
(Rep. by Sh. R.K. Verma, DR)

DATE OF HEARING : 10.08.2009

ORDER SHEET
Final Order No C / 353 - 357 / 09

In view of order dated 30th July, 2009, appeals already stand dismissed. As regards the copy of the High Court's order is concerned, the party^{to} filed the same in the Registry.

**(JUSTICE R.M.S. KHANDEPARKAR)
PRESIDENT**

**(M. VEERAIYAN)
MEMBER (TECHNICAL)**